

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

107. C.P. (IB)/1141(MB)2023

IN THE MATTER OF

Parameswaran Vijayan Thekkekuttu

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Atishay Jain (VC)

For the Respondent:

ORDER

The Ld. Counsel for the Petitioner prays for short adjournment. Allowed as prayed for. Adjourned to **16.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham